

Filing No. BA/8702/2020

Naryan Das Vs The State of Jharkhand

Advocate's Name- Mr. Kaushik Sarkhel

Defects:-

8. Para-2 statement may be stated properly.
9. (i) Name of P.S. at para-1 & prayer para may be verified from impugned order.

(ii) Name of the petitioner at index and page no. 1 may be verified from impugned order.

(iii) page No. 12 is not fairly legible. Fresh legible/ true typed copy of the same may be given.